

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**CP No-336/2019 in  
OA No-3996/2014**



**New Delhi, this the 18<sup>th</sup> day of November, 2019**

**Hon'ble Sh. A.K. Bishnoi, Member(A)  
Hon'ble Sh. R.N. Singh, Member(J)**

Sunil Kumar S/o Shri Ram Kumar  
Aged about 34 years  
Working as N/A  
C/o Fauji Ratan Singh  
R/o House No. 332  
Street No. 7, Near Rajiv Colony  
Narela, Delhi-110040 ... Petitioner

(through Ms. Ipsita Behura for Ms. Sumita Hazarika)

## Versus

Smt Geetanjali Gupta, IAS  
Chairperson, Delhi Subordinate Service Selection  
Board(DSSSB), FC-18, Institutional Area  
Karkardooma, Near Railway Reservation Centre  
Delhi-110092. ... Respondent

(through Sh. Anuj Kumar Sharma)

## **ORDER(ORAL)**

**Hon'ble Sh. R.N. Singh, Member(J)**

The present CP has been filed alleging wilful defiance of the directions of this Tribunal in order dated 22.02.2019 in OA No. 3996/2014.



2. In response to the notice from this Tribunal, compliance affidavit has been filed on behalf of the respondents enclosing therewith speaking order dated 06.09.2019.
3. We have perused the directions of this Tribunal as well as the compliance order dated 06.09.2019. We are satisfied that the directions of this Tribunal stand complied with. The Contempt Petition is accordingly closed. Notice issued to the respondent is discharged.

**(R.N. Singh)**  
**Member(J)**

**(A.K. Bishnoi)**  
**Member(A)**

/ns/